

**Central Administrative Tribunal
Principal Bench**

**CP No.615/2016
In
O.A..1118/2015**

New Delhi this the 23rd day of May, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Smt. Syamali Biswas,
W/o Shri Avijit Biswas
Retired from the post of Sr. Engineering Assistant
All India Radio, Parliament Street, New Delhi
R/o H2/14/G-I/2nd Floor, Bengali Colony,
Mahavir Enclave-I, New Delhi. ...Petitioner

(By Advocate : Mr. Yogesh Sharma)

Versus

1. Sh. Ajay Mittal,
Secretary,
Ministry of Information and Broadcasting
Govt. of India, Shastri Bhawan,
New Delhi-110001.
2. Sh. F.Shekheriar,
Director General, All India Radio,
Akashwani Bhawan, Sansad Marg, New Delhi.
3. Sh. Kamal Singh Yadav
Senior Accounts Officer Pay & Accounts Office,
All India Radio, Akashwani Bhawan, Sansad Marg,
New Delhi -110001.Contemnors/Respondents

(By Advocate : Mr. S.M. Arif)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for the respondents has submitted that the order of this Tribunal has been challenged by the respondents before Hon'ble High Court of Delhi vide Writ Petition No. 2034/2017. Hon'ble High Court vide order dated 11th April, 2017 have stayed the operation of the order of this Tribunal till the next date of hearing.

2. In view of the aforesaid, this CP is closed at this stage. The petitioner shall, however, have liberty to revive this petition after decision in the Writ Petition.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/sarita/

